

## Annexure - 7

Name of the Corporate Debtor: **Baggit India Private Limited**; Date of commencement of CIRP: **27.02.2026**; List of Creditors as on: **13.05.2026**

## List of Operational Creditors (Government Dues)

Sr.	Department and Government	Details of claim received		Details of claim admitted						Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Principal Commissioner, CSGT & Central Excise, Tikrapura, Raipur	12-03-2026	29,624	29,624	Unsecured	0	0	No	0	0	0	0	0	-
2	The President of India, on behalf of the Govt. of India through the Dy. Commissioner of Income Tax (TDS) - 1(1), Mumbai	06-03-2026	4,30,30,095	4,30,30,095	Unsecured	0	0	No	0	0	0	0	0	Original Claim of INR 10,20,71,971 withdrawn and revised claim of 4,30,30,095 submitted on 01.05.2026
3	Employees State Insurance Corporation, Ministry of Labour & Employment, Govt. of India, Telangana	-	2,44,668	0	Unsecured	0	0	No	0	0	0	2,44,668	0	The demand is a part of consolidated claim submitted by ESIC on 11.05.2026



4	Employees State Insurance Corporation, Ministry of Labour & Employment, Govt. of India, Gurugram	-	11,919	0	Unsecured	0	0	No	0	0	0	11,919	0	The demand is a part of consolidated claim submitted by ESIC on 11.05.2026
5	Employees State Insurance Corporation, Ministry of Labour & Employment, Govt. of India, Pune	-	1,23,317	0	Unsecured	0	0	No	0	0	0	1,23,317	0	The demand is a part of consolidated claim submitted by ESIC on 11.05.2026
6	Employees State Insurance Corporation, Sub Regional Office, Ludhiana	-	2,712	0	Unsecured	0	0	No	0	0	0	2,712	0	The demand is a part of consolidated claim submitted by ESIC on 11.05.2026
7	Employees State Insurance Corporation, Ministry of Labour & Employment, Govt. of India, Tirunelveli	-	24,948	0	Unsecured	0	0	No	0	0	0	24,948	0	The demand is a part of consolidated claim submitted by ESIC on 11.05.2026
8	Employees State Insurance Corporation,	02-04-2026	41,973	0	Unsecured	0	0	No	0	0	0	41,973	0	The demand is a part of consolidated claim



	Ministry of Labour & Employment, Govt. of India, Vijaywada													submitted by ESIC on 11.05.2026
9	Employees State Insurance Corporation, Ministry of Labour & Employment, Govt. of India	11-05-2026	23,74,944	0	Unsecured	0	0	No	0	0	0	0	23,74,944	Claim received on 11.05.2026 and is under verification, pending clarifications
	<b>Total</b>		<b>4,58,84,200</b>	<b>4,30,59,719</b>		<b>0</b>	<b>0</b>	<b>-</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>4,49,537</b>	<b>23,74,944</b>	

**Note:**

An email communication was received from EPFO on 18.03.2026 without submission of the prescribed claim form, supporting documents, detailed computation / workings, or copies of the relevant orders forming the basis of the claim. Thereafter, several reminders were issued by the Resolution Professional seeking submission of the complete claim along with supporting documents. Subsequently, EPFO ([ro.fort@epfindia.gov.in](mailto:ro.fort@epfindia.gov.in)), vide email dated 31.03.2026 at 4:33 PM, informed that the claim along with supporting documents would be filed at the earliest. Further, the Resolution Professional also had a detailed telephonic conversation with the concerned EPFO officer on mobile number +91 9969450419 on 30.04.2026 at 11:51 AM and again at 12:05 PM, requesting urgent submission of the claim form along with supporting documents. However, despite the aforesaid follow-ups and communications, no claim has been received by the Resolution Professional till date.

